

SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER AND HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER
SUPPLEMENTARY DAILY BOARD FOR 09.08.2021 AT 11:05 A.M. THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	ROOM CODE/PASSWORD
1	MA. No.772/2021 And MA. No.815/2021 And A. No.423/2021	PNB Housing Finance Ltd.	Shardul Amarchand Mangaldas & Co.	SEBI	K. ASHAR AND CO.	PRONOUNCEMENT	DELIVERYJUDGMENT
2.	A. No. 187/2021 A/W	Garware Polyester Ltd. vs. SEBI	Crawford Bayley & Co.	SEBI	Viddhii Partners		
	A.No. 188/2021 A/W	Shashikant B. Garware vs. SEBi					
	A.No. 189/2021 A/W	Monika Garware vs. SEBI					
	A.No. 190/2021 A/W	Mrs. Sheela S. Garware vs. SEBI					

	A.No. 191/2021 A/W	Ms. Sonia Garware vs. SEBI					
	A.No. 192/2021 A/W	Mrs. Sarita Garware Ramsay vs. SEBI					
3.	A.No. 377/2021	Nicer Green Housing Infrastructure Developers Ltd. & Ors.	Mr. J. S. Saluja, Advocate	SEBI	Vidhii Partners		
4.	A. NO. 317/2020	Mrs. Ipsita Das Giri	Fox Mandal & Associates	SEBI	ELP		